IDBI Loan to Spinning Mills

*15. SHRI BANWARI LAL PURO-HIT: Will the Minister of TEXTILES be pleased to state:

(a) whether the Industrial Development Bank of India (IDBI) has refused to provide long term loans to the spinning mills in the cooperative sector in the cotton growing backward regions of Vidarbha and Marathwada;

(b) if so, the reasons therefor;

(c) whether the spinning mills in Vidarbha and Marathwada are facing closure due to refusal of long term loans by the IDBI; and

(d) if so, the steps Government propose to take to provide loans to the spinning mills in Vidarbha and Marathwada?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA): (a) and (b). Yes, Sir, if the Hon'ble Member is referring to the new spinning mills being set up in Vidarbha and Marathwada, According to Industrial Development Bank of India, it would not be proper to support these projects for the present, having regard to the capacity for spinning units already built-up in the country and the fact that the unimplemented projects are based on conventional technology.

(c) Does not arise, in view of the fact that the reference seems to be for new spinning mills which are still under implementation.

(d) This Ministry has advised Industrial Development Bank of India to consider the financing of the unimplemented cooperative spinning projects favourably.

[Translation]

Migration of Rural Agricultural Labour

*16. DR. PRABHAT KUMAR MISHRA: Will the Minister of LABOUR be pleased to state: (a) whether there has been an increase in the rural agricultural inter-State migrant labour in 1988 as compared to the previous years;

(b) if so, the details thereof; and

(c) the effective steps taken to check their migration?

THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBEY): (a) and (b). No data on migration of rural agricultural labour are maintained and hence it is not possible to determine whether rural agricultural inter-State migration increased in 1988, over the previous years.

(c) It is not proposed to check inter-State migration of agricultural labour.

[English]

Sick Textlie Mills in Gujarat

•17.	SHRI	SHANTILAL
	PATEL:	
	SHRI S.B. SIDNAL:	

Will the Minister of TEXTILES be pleased to state:

(a) whether Government of Gujarat has given a guarantee of Rs. 100 crores to banks for financing marginally sick textile units;

(b) if so, the total financial aid provided to sick textile units Gujarat after Government has given this guarantee; and

(c) the details of the textiles mills provided with funds under the scheme?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA): (a) to (c). The subject matter of the question relates to the Government of Gujarat. This Ministry does not have anything to do with it.

Import of Foodgrains

*18. SHRI CHINTAMANI JENA: Will the Minister of FOOD AND CIVIL SUPPLIES